

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.184
IA-3379/2020
in
IB-1348/ND/2019

IN THE MATTER OF:

Nisus Finance & Investment Managers LLP & Anr.

...Financial Creditor

Vs.

Earthcon Universal Infratech. (P) Ltd

..Respondent

SECTION

U/s. 7 IBC, 2016

Order delivered on 28.1.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Shikhil Suri with Ms. Nikita Thapar, Advocates for FC
For the Respondent/CD :
For the Intervener : Mr. Divyanshu Gupa (Adv.) for Noida Power Company Ltd.

ORDER

Counsel for the erstwhile IRP Ms. Shweta Saini is present. The counsel for AR is present.

Counsel for the Resolution Professional is directed to file a supplementary affidavit along with the Minutes of the COC with an advance copy to the Counsel for the Applicant.

The matter is posted for making final submissions.

List on 16.2.2021.

— Sd —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd —

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit